

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU**

CAUSE LIST DATED 16.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	HEARING
1) O.S. 2015/2006	16) O.S. 1111/2016
2) O.S. 1085/2007	17) O.S. 1123/2016
3) O.S. 629/2010	18) O.S. 1233/2016
4) O.S. 439/2011	19) FDP. 5/2016
5) O.S. 1111/2011	19) O.S. 183/2018
6) O.S. 439/2012	20) O.S. 185/2018
7) O.S. 859/2012	21) O.S. 455/2020
8) O.S. 1615/2012	22) O.S. 777/2020
9) O.S. 187/2013	CALL ON
10) O.S. 785/2014	24) O.S. 9/2010
11) O.S. 805/2015	25) O.S. 119/2010
12) O.S. 1050/2015	26) O.S. 536/2010
13) O.S. 1411/2015	27) O.S. 647/2010
14) O.S. 1415/2015	28) O.S. 767/2010
15) O.S. 47/2016	29) O.S. 1169/2017
	30) O.S. 943/2019

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 16.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	HEARING
1. EX. 39/2013	16. O.S. 1450/2019
2. O.S.1558/2018	17. O.S. 1546/2019
3. O.S. 1561/2018	18. MISC. 95/2019
4. O.S.1032/2019	19. O.S. 590/2020
SUMMONS	20. O.S. 800/2020
5. O.S. 1066/2019	21. O.S. 802/2020
6. O.S. 1068/2019	22. O.S. 804/2020
7. O.S. 1070/2019	23. O.S. 928/2020
8. O.S. 140/2020	24. O.S. 930/2020
HEARING	25 O.S. 932/2020
9. O.S. 514/2018	26. O.S. 958/2020
10. O.S. 1118/2018	27. O.S. 976/2020
11. O.S. 1126/2018	28. O.S. 1044/2020
12. O.S. 1130/2018	ISSUES
13. O.S. 264/2019	29. O.S. 642/2019
14. O.S. 410/2019	CALL ON
15. O.S. 912/2019	30. O.S. 1100/2009

Date: 15.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU
CAUSE LIST DATED: 16.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
NOTICE	STEPS
1. O.S. 480/2021	16. O.S. 226/2009
HEARING	17. O.S. 1768/2014
2. O.S. 1006/2007	18. O.S. 1146/2017
3. O.S. 1594/2012	19. O.S. 52/2019
4. O.S. 288/2013	20. O.S. 982/2020
5. O.S. 1756/2014	SUMMONS
6. O.S. 486/2017	21. O.S. 228/2014
7. O.S. 934/2018	22. O.S. 172/2021
8. O.S. 4/2020	23. O.S. 236/2021
9. O.S. 1124/2020	24. O.S. 348/2021
10. O.S. 166/2021	25. O.S. 104/2021
ARGUMENTS	ORDERS
11. O.S. 820/2013	26. O.S. 360/2014
12. O.S. 412/2014	27. O.S. 1446/2015
13. O.S. 1398/2014	28. O.S. 816/2020
14. O.S. 1272/2015	29. O.S. 896/2020
15. O.S. 10/2016	JUDGEMENT
	30. O.S. 1048/2007

Date: 15.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

16.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 16-06-2021**

Morning - Sessions

	<u>HEARING</u>
1	O.S. 273/2007
2	O.S. 117/2011
3	O.S. 1013/2014
4	O.S. 1343/2014
5	O.S. 1359/2016
6	O.S. 883/2017
7	O.S. 629/2019
8	O.S. 630/2019
9	O.S. 632/2019
10	O.S. 633/2019
11	O.S. 634/2019
12	O.S. 1175/2019
13	O.S. 1353/2019
14	O.S. 1549/2019
	<u>AMENDMENT</u>
15	O.S. 1831/2007

Afternoon - Sessions

	<u>AMENDMENT</u>
1	O.S. 23/2013
	<u>ARGUMENTS</u>
2	O.S. 1557/2007
3	O.S. 411/2014
4	O.S. 1541/2015
	<u>ADR</u>
5	O.S. 239/2016
	<u>CALL ON</u>
6	O.S. 877/2016
7	O.S. 1011/2020
	<u>OBJECTIONS</u>
8	O.S. 1171/2017
9	O.S. 343/2021
10	O.S. 345/2021
	<u>ORDERS</u>
11	O.S. 1705/2008
12	O.S. 319/2009
13	O.S. 493/2012
14	O.S. 167/2017
15	O.S. 501/2009 (Jdgt)

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru